

Annexure - 3

**Name of the corporate debtor: Gonglu Agro Private Limited;
Date of commencement of CIRP: 30th May, 2022;
List of creditors as on: 22nd March, 2023**

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Kalptaru Fincap Limited	09-06-2022	20,98,59,964.35	20,98,59,964.35	Financial creditor	20,98,59,964.35		No	43.05%	N.A.	N.A.	2,59,650	N.A.	Please refer Note*
2	Axis Bank Limited	08-06-2022	27,07,65,387.72	27,07,65,387.72	Financial creditor	27,07,65,387.72		No	55.54%	N.A.	N.A.	N.A.	N.A.	N.A.
3	State Bank of India	29-07-2022	68,80,000.00	68,80,000.00	Financial creditor	68,80,000.00	N.A.	No	01.41%	N.A.	N.A.	N.A.	N.A.	N.A.
4	Capricorn Food Products India Limited	04-08-2022	53,55,23,740.00	--	Financial creditor	--	--	Yes	--	N.A.	N.A.	53,55,23,740.00	N.A.	Due to non-submission of relevant documents, the claim was rejected.

***Note: - DBS Bank India Limited has assigned the debt to Kalptaru Fincap Limited vide Assignment Agreement dated 20th March, 2023 and the intimation in this regard was received on 21st March, 2023.**